

## PENDENCY REPORT AS ON 16-09-2021

| SI No. | Case Type   | Total |
|--------|---|-------|
| 1      | ABLAPL- Anticipatory Bail   | 10254 |
| 2      | ADMLS-Admiralty Suits.  | 10    |
| 3      | AHO-Appeal Against High Court Order.  | 40    |
| 4      | Application Us 34 of the Act involving International Commercial Arbitration | 1     |
| 5      | ARBA-Appeals under Indian Arbitration Act.                                  | 278   |
| 6      | ARBP-Petitions under Indian Arbitration Act.                                | 106   |
| 7      | AS-Admiralty Suit.  | 1     |
| 8      | BLAPL-Bail Application.   | 5244  |
| 9      | CEREF-Reference under Central Excise Act.                                   | 20    |
| 10     | CMAPL-Miscellaneous Applications.   | 2637  |
| 11     | CMPAT-Company Act.  | 84    |
| 12     | CMP-Civil Miscellaneous Petition  | 2447  |
| 13     | COA-Appeals against judgement in Comp.Pet.                                  | 18    |
| 14     | COAPL-Appl.in pending Proceeding(Comp. Act.)                                | 2     |
| 15     | CONTAC-Appeals against orders in Civil Contempt                             | 10    |
| 16     | CONTAR-Appeals against orders in CrI.Cont.mater                             | 1     |
| 17     | CONTC-Cotempt of Court Cases (Civil contempt)                               | 5823  |
| 18     | Contempt Petition in Bhubaneswar Bench                                      | 1618  |
| 19     | Contempt Petition in Cuttack Bench  | 496   |
| 20     | Contempt Petition in Sambalpur Bench  | 3     |
| 21     | CONTR-Proceeding relating to Criminal Contempt                              | 94    |
| 22     | COPEP-Original Petition (Companies Act.)                                    | 129   |
| 23     | CRA-Criminal Appeals  | 1023  |
| 24     | CRLA-Appeal against Judgement/Sentence.                                     | 10092 |
| 25     | CRLLP-Appl.for leave to appeal US 378 Cr.P.C.                               | 1423  |
| 26     | CRLMA-Other Miscellaneous Application.                                      | 683   |
| 27     | CRLMC-Appl.under Sec.482 Cr.P.C.  | 11393 |
| 28     | CRLMP-Criminal Miscellaneous Petition                                       | 545   |
| 29     | CRLREV-Criminal Revision.   | 9117  |
| 30     | CRLTR-Original Trial.   | 1     |
| 31     | CRMC-Criminal Miscellaneous Case  | 24    |
| 32     | CRP-Revision Petition.  | 155   |
| 33     | CRREV-Criminal Revision   | 260   |
| 34     | CS(OS)-Civil suits.   | 1     |
| 35     | CUSREF-Reference under Customs Act.   | 3     |
| 36     | CVA-Civil Appeals   | 3     |
| 37     | CVREV-Civil Revision.   | 38    |
| 38     | CVRVW-Civil Review.   | 19    |
| 39     | DSREF-Confirmation under Sec.336 Cr.P.C.                                    | 3     |
| 40     | EC-Execution Case.  | 3     |
| 41     | ELA-Appeals from Judgement in Election Pet.                                 | 14    |
| 42     | ELPET-Election Petitions.   | 27    |
| 43     | EXFA-Execution First Appeal.  | 3     |
| 44     | EXOS-Execution Application.   | 4     |
| 45     | EXP-Execution Petition.   | 22    |
| 46     | FA-First Appeal   | 1092  |
| 47     | FAO-First Appeal from Orders.   | 3249  |
| 48     | FA(OS)-FA from Judgement in original suits.                                 | 1     |
| 49     | GA-Government Appeals   | 111   |
| 50     | GCRLA-Government Appeals  | 414   |
| 51     | GUAP-Pet. under Guardianship and Wards Act.                                 | 14    |
| 52     | IP(M)-Main Petition (Insolvency Act.)                                       | 1     |
| 53     | ITA-Appeals Income-tax  | 418   |
| 54     | JCRA-Jail Criminal Appeals  | 15    |
| 55     | JCRLA-Jail Criminal Appeal  | 1195  |
| 56     | JCRLRV-Jail Criminal Revision.  | 12    |
| 57     | JCRMC-Jail Criminal Misc.Case.  | 1     |
| 58     | LAA-Appeals (Land Acquisition Act)  | 1001  |
| 59     | LPA-Letters Patent Appeals.   | 35    |

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|--------------------|---|---------------|
| 60                 | MACA-Motor Accident Appeals.                                  | 6557          |
| 61                 | MAC-Motor Accident Claims.                                    | 1             |
| 62                 | MA-Miscellaneous Appeals                                      | 102           |
| 63                 | MATA-Matrimonial Cases (Appeals)                              | 944           |
| 64                 | MFA-FA against Spl. Jurisdiction Cases.                       | 12            |
| 65                 | MJC-Misc.Judicial Case.                                       | 59            |
| 66                 | MSA-SA from judgements in Misc. Cases.                        | 85            |
| 67                 | OCRMC-Original Crl. Miscellaneous Case                        | 100           |
| 68                 | OJC-Original Jurisdiction case (Writ)                         | 1467          |
| 69                 | OREF-References.  | 1             |
| 70                 | OS-Original Suit.   | 1             |
| 71                 | OTAPL-Other Tax Applications.                                 | 118           |
| 72                 | OTC-Other Tax Case.   | 5             |
| 73                 | OVTA-Tax Appeal Under OVAT ACT.                               | 1             |
| 74                 | RCFA-First Appeals(Rent Control Matters)                      | 1             |
| 75                 | Review Petition in Bhubaneswar Bench                          | 139           |
| 76                 | Review Petition in Cuttack Bench                              | 72            |
| 77                 | Review Petition in Sambalpur Bench                            | 1             |
| 78                 | RFA-FA from Judgement and Decree in Suit                      | 2152          |
| 79                 | RPFAM-Revision US 19 of Family Court Act.                     | 1629          |
| 80                 | RSA-Second Appeal from Judgement and Decree.                  | 6828          |
| 81                 | RVWPET-Review Petition.                                       | 2059          |
| 82                 | SAO-Second Appeal from Appellate Order.                       | 225           |
| 83                 | SA-Second Appeal  | 2301          |
| 84                 | SCLP-Pet.for leave to appeal to Supreme Court                 | 1             |
| 85                 | SJC-Special Jurisdiction Case (Tax Matters)                   | 179           |
| 86                 | SM-Suo Motu.  | 46            |
| 87                 | SPA-Sp.Appeal before DB ...                                   | 5             |
| 88                 | STAPL-Appl.for direction to make a reference.                 | 1             |
| 89                 | STREV-Sales Tax Revision.                                     | 1539          |
| 90                 | TA-Tax Appeal   | 12            |
| 91                 | TEST-Testamentary Cases.                                      | 1             |
| 92                 | TREV-Tax Revesion   | 88            |
| 93                 | TRPCRL-Transfer Pet.for transfer a Crl.Proc.                  | 282           |
| 94                 | TRP(C)-Transfer Petition under Sec.14 Cr.P.C.                 | 782           |
| 95                 | WA-Appeals before DB against SB Judgement                     | 3914          |
| 96                 | WPC(OAB)-Original Application in Berhampur Bench              | 6             |
| 97                 | WPC(OAC)-Original Application in Cuttack Bench                | 3287          |
| 98                 | WPC(OA)-Original Application in Bhubaneswar Bench             | 3509          |
| 99                 | WPC(OAPC)-Original Application (Provisional) in Cuttack Bench | 48            |
| 100                | WPC(OAS)-Original Application in Sambalpur Bench              | 23            |
| 101                | WPCRL-Pet.UA.226 for Writ of Habeas Corpus.                   | 467           |
| 102                | WPC(TAC)-Transfer Application in Cuttack Bench                | 21            |
| 103                | WPC(TA)-Transfer Application in Bhubaneswar Bench             | 6             |
| 104                | WP(C)-Writ Petition under Art.226 and 227.                    | 71427         |
| <b>Grand Total</b> |   | <b>182235</b> |